

SPECIAL BENCH

ITEM NO.168

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.29/ND/2009

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAJ KUMAR AGARWAL & ORS V/S J. B. DARUKA PAPERS LTD & ORS
UNDER SECTION	397/398 OF COMPANIES ACT, 1956

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yogesh Jagia with Sh. Harshit Arora, Adv. : *For the Petitioner*

Sh. Vipin Kumar Kushwaha, Adv. : *For the Re. No.2*

ORDER

- 1. This being a Special Bench, at the request of the learned counsel representing both the parties, the matter is adjourned for further hearing on 22nd August, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Pushpendra Kumar
(P.S.)*